

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2017/ 79

Date: 15.02.2017

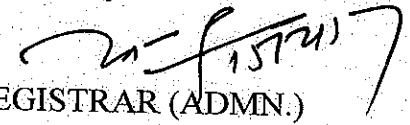
Upon selection in the recruitment of Law Clerk-cum- Legal Research Assistant, following candidates were offered for contractual engagement vide letter dated 05.01.2017 and asked join duties upto 31.01.2017 but who failed to join the duties in stipulated time despite of notice dated 21.01.2017:-

S. No.	Roll No.	Name of Candidate
2	509	Akshay Khandelwal
8	777	Shubham Rathore
13	739	Ritu Doodi
18	560	Dinesh Kumar
20	590	Jayesh Matai
22	526	Ashish Mathur

Further, Ms. Zinnea Mehta, roll no. 827 who were allowed to join the duties upto 09.02.2017 on her request, vide letter dated 02.02.2017 but she failed to join the duties in stipulated time.

Therefore, candidature of aforementioned persons for engagement of Law Clerk-cum- Legal Research Assistant, is hereby cancelled with immediate effect.

By Order

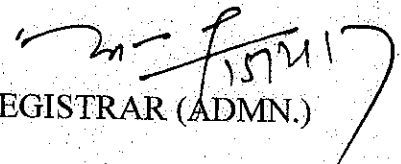

REGISTRAR (ADMN.)

No. I/A(iii)(a)(6)/2006/(Part)/2015/ 444

Date: 15.02.2017

Copy forwarded to the followings for information and necessary action:-

1. Registrar (Admn./Class.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. System Analyst (DIO), Computer Cell, Rajasthan High Court, Jodhpur with direction to upload the same on official website.
3. Notice Board, Rajasthan High Court, Jodhpur.
4. Concerned for information.


REGISTRAR (ADMN.)